

ANNEXURE - A

UNSTARRED LAQ NO.160

Sr. No.	Name of the Scheme	Criteria /methodology adopted by the Government to clear the applications of beneficiaries	Time frame by which the applications are being cleared from the date of inward of the application	The mechanism that the Government has adopted /taken to ensure payment of the amount without delay
1	Dayanand Social Security scheme	Department in collabration with Goa Electronics Ltd. and Software developed by them clear the applications under Dayanand Social Security scheme for prompt release of financial assistance under the said scheme.	Applications are cleared quickly and applications those are deficient are cleared on complying the same by the applicant.	Fincancial assistance under Dayanand Social Security scheme is released through ECS Mode in the Saving Account of Beneficiaries
2	Scheme for felicitating the Best Outstanding Senior Citizen of Goa State	1) Any individual irrespective of caste, creed and religion, who has worked for the welfare of poor, needy & common people and achieved outstanding performance in the field of such Social Work can apply in the prescribed application form. 2) Resident of Goa for 15 years	Within 1 month	Through ECS Mode
3	Scheme to provide financial assistance to registered Organizations/Government Organizations/Non-Government Organizations/Institutions for running homes for senior citizens suffering from chronic and debilitating diseases including diseases like Alzheimer, Parkinson etc. & those in palliative care	(1) The Scheme envisages providing financial assistance to various registered Organizations/Government Organizations/Institutions/Non-Government Organizations who are doing exemplary work in assisting and rehabilitating certain sections of our society, such as senior citizens suffering from chronic and debilitating diseases including diseases like Alzheimer, Parkinson etc. & those in palliative care. (2) The scheme shall provide financial support in the form of operational grant; in order to provide shelter and basic food, medical facilities so as to facilitate healthy, hygienic and better living conditions for such needy section of our society.	Eligible application are cleared as early as possible	Through ECS Mode

4	Ummid Scheme	1) To provide their daily required things like hearing and vision testing and supply aids, spectacles and walking aids. 2) For keeping good physical and mental health "day care centre".	Eligible application are cleared as early as possible	Through ECS Mode
5	Issue of Identity Cards to Senior Citizens	A senior Citizen above 60 year is eligible for Identity Card	Within a week	-
6	Mukhayamantri Sahayata Nidhi Yojana	1) The scheme shall be applicable to all the NGOs registered under Societies Registratcn Act of 1860, in the State of Goa. 2) The NGO shall submit audited slatements of accounts of last three years as well as a copy of Memorandum of Association & Article of Association. 3) Scheme shall be working for the welfare of senior citizens, Persons with Disabilities & other weaker sections of the Society and the activities such as Seminars, Conference, Workshops, Competitions, Medical Camps, Awareness Camps etc.	Eligible application are cleared as early as possible	Through ECS Mode
7	Pre-matric scholarship to the children of those engaged in occupation involving cleaning and prone to Health Hazards	1. Scholarship will be admissible to the children/wards of Indian National who irrespective of their religion are: a). Either presently engaged in manual scavenging or were so engaged upto or after 1.1.97 or the date on which the " The Employment of manual scavengers and construction of Dry latrines (ohibition)Act 1993" came into force in their State/UT, whichever is earlier. b). Presently engaged in Tanner sand/or Players.	Eligible application are cleared as early as possible	Through ECS Mode
8	Merit-cum-Means Scholarship for the students belonging to Minority Community	The scholarship will be awarded to the students securing not less than 50 % marks & Annual income of parent should not exceed Rs.2.5 lakhs.	Eligible application are cleared as early as possible	DBT Mode
9	Post matric Scholarship for the students belonging to Minority Community	The scholarship will be awarded to the students securing not less than 50 % marks in the previous final examination & Annual income of parent/guardian from all sources does not exceed 2 lakhs.	Eligible application are cleared as early as possible	DBT Mode
10	Pre-matric Scholarship for the students belonging to Minority Community	The scholarship will be awarded to the students securing not less than 50 % marks & Annual income of parent should not exceed one lakh.	Eligible application are cleared as early as possible	DBT Mode

11	Sahayata Scheme to NGO	(1)The scheme shall be applicable to all the NGO's registered under an appropriate Law in force, at least 2 years prior to making an application for Financial Assistance under this Scheme. (2) The NGO will submit Audited Statements of Accounts of last two years as well as a copy of Memorandum of Association & Article of Association while applying for financial assistance under the Scheme. (3) The NGO's applying for financial assistance under this scheme shall be working for the Welfare of Senior Citizens/ Disabled Persons and other weaker sections of the Society and the activities to be undertaken shall be for the cause of such sections.	Within 1 month	Through ECS Mode
12	Financial Assistance to Self Help Group	a) The S.H.G should have valid Registration with the Competent Authority. b)The S.H.G should not carry out illegal activities.		Through ECS Mode
13	Financial Assistance to Up gradation of Existing Kiosk(Gada) Owner	a) The applicant should be a resident of the state of Goa for at least for a period of more than 15 years b)The family income of the applicant from all sources shall not exceed Rs.50,000.per annum c)The applicant should be the owner of the Kiosk(Gada)for last two consecutive years. d)The Kiosk should have valid Trade License issued by the competent authority. e)No illegal business	Within 1 month	Through ECS Mode
14	Mukhayamantri Dev Darshan Yatra Yojana	The applicant shall be not less than 50 years of age/As per seat availabilty in the train	As per the seat availability in the train	Through ECS Mode
15	Scheme for felicitating the Best Social Worker	1. The individual applicant should be a resident of state of Goa 2. The applicant summary should mention in the application the services rendered by him for the common man with proofs like photographs, news, articles, etc.	Within 1 month	Through ECS Mode

16	Pre Matric Scholarship to SC Students & others (IX & X)(for those engage in uncleaned hazardour occupation) (I & X)	1)The applicant should be a bonafide resident of the state of Goa. 2)The applicant should be regular student of an Institution for component 1 the combined income shall be not more then Rs.2.50 Lakhs and For Component 2 No Family Income celling	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode through PFMS
17	Pre Matric Scholarship to OBC Students	1. Scholarship award will be sanctioned in the case of students whose parents/guardians income from all sources does not exceed Rs.2,50,000/- per annum. 2. The students should be studying in class IX and X on a full-time basis in Government Schools only. 3.. They should belong to either of OBC, EBC and DNT (who are not covered under SC, ST or OBC) categories through valid certificate. 4. A scholarship holder under this scheme will not hold any other educational scholarship for the purpose of studying in class IX and X. If awarded any other educational scholarship for studying in classes IX and X, the students can avail of either of the two scholarships as per his/her choice and should inform the awarding authority to the Head of the Institution about the option made.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode through PFMS
18	Post matric scholarship for SC students	1.To provide financial assistance to students belonging to Scheduled caste whose income does not exceed Rs.2.50 lakhs p.a. for SC 2.Scholarship will be given for the study of all recognized post-matriculation or post-secondary courses persued in recognized institutions. the income limit shall not exceed Rs.2,50,000/- The secondary holder under the scheme shall not hold an other scholarship/stepend during the same academy year	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode through PFMS
19	Saral Vidya Sahay Scheme (Pre Matric Scholarship) (Stipend to SC/OBC students)	1)The applicant should be a bonafide resident of the state of Goa. 2)The applicant should be regular student of an Institution. 3)The combined Income of Parents should not exceed Rs.1,20,000/- p.a	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode

20	Post matric scholarship for OBC/EBC/DTN students	1.Income of Parents/Guardian should not exceed Rs.2.50 lakhs p.a 2.Scholarship will be given for the study of all recognized post-matriculation or post-secondary courses pursued in recognized institutions. 3.Only those candidates who belong to OBCs/EBCs/DNTs so specified in relation to the State/UT to which the applicant actually belongs, i.e. permanently settled and who have passed the Matriculation or Higher secondary or any higher examination of a recognized University or Board of Secondary Education will be eligible. 4. Candidates who, after passing one stage of education, are studying in the same stage of education in different subject e.g. B.Sc. after B.A or B.Com.after B.A. or M.A. in a subject after M.A in another subject will not be eligible. 5. Only two boys of the same parents/guardian will be entitled to receive scholarships. This restriction will, however, not apply to girls. Accordingly, scholarship availed by girls of same parents/guardian will not adversely affect admissibility of availing scholarship upto two boys of same parents/guardian. 6. A scholarship holder under this Scheme will not hold any other scholarship/ stipend. If awarded any other scholarship/ stipend, the students can exercise his/her option for either of the two Scholarships / stipends, whichever is more beneficial to him/her and should inform the awarding authority through the Head of the Institution about the option made. No scholarship will be paid to the students under this Scheme from the date he/she accepts anyother scholarships/ stipend. The student can however, accept free lodging or a grant or ad-hoc monetary help from the State Government or any other source for the purchase of books, equipment or for meeting the expenses on board and lodging, in addition to the scholarship amount paid under the Scheme. 7. Students who, after having completed their educational career in one professional line, e.g., LLB after B.T/B. Ed will not be eligible.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode through PFMS
21	Awards for Intercaste marriages for SC & GA-Protection of Civil Rights (Implementation of SC/ST POA Act 1989)	1. The applicant should be a Bonafide resident of the state of Goa. 2. Both the husband and wife should live together for more than 1 year and within 3 years of their marriage. 3. one of the spouse should be S.C.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are	Online mode through PFMS
22	Scholarship to Nursing students (Home Nursing)	Income limit Rs.1.50 lakhs p.a.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode
23	Grant in Aid for Running Hostels for SC/OBC	Organisation wherein 75% student from OBC & 25% SC.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment

24	Book bank scheme to SC/OBC students.	1.Book Banks are to be set up in all Professional colleges such as Medical, Engineering, Agriculture, Polytechnics etc. 2.The set of text books will be purchase to two SC students and three OBC students.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment
25	Kanya Dhan for SC	Only for SC students who passed X th std and taken admission in XI th Std and whose income does not exceed to Rs.1.20 lakhs p.a.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode
26	Gagan Bharari Shiksha Yojana for Dhangar	Dhangar Students must have availed or eligible for Centrally Sponsored Post Matric Scholarship during the current academic year.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode
27	Gagan Bharari Shiksha Yojana for SC students	Any SC student whose family income is less than 2 lakhs and pursuing Post Matric Course is covered irrespective of percentage of Marks scored in the exam	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode
28	Prashikshan Yatra to SC	Educational Institutes in Goa recognized by Goa Board/CBSE having Scheduled Caste Community students can seek financial assistance to conduct tours/excursions for SC Community Student	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment
29	Support to Orphan Child/Children of a widow of SC Communities	1. Any Widow who is a DSSS beneficiary belonging to SC Community and having minor children is eligible, subject to the benefit being limited to 2 Children. 2. Any orphan who is under the care of a guardian, viz. grandparents or near relatives or in a protective home/ Dharmasala etc upto the age of 18 years	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment
30	Prashikshan Yatra to OBC (Dhangar Communities)	Educational institutes in Goa recognized by Goa Board/CBSE having Dhangar community Student can seek financial assistance to conduct Study Tours/Excursions for Dhangar community students	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment
31	Support to Orphan Child/Children of a widow of Dhangar Community	1. Any Widow who is a DSSS beneficiary belonging to Dhangar Community and having minor children is eligible, subject to the benefit being limited to 2 Children. 2. Any orphan who is under the care of a guardian, viz. grandparents or near relatives or in a protective home/ Dharmasala etc upto the age of 18 years	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment

32	Antya Sanskar Sahay Yojana Dhangar Communities	Dhangar family in whose families death has occurred and whose income does not exceed Rs. 3.00 Lakhs per annum. They should be resident of Goa State for the last 15 years. They are not covered under any other scheme of Government	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment
33	Sanskriti Bhavan for SC	Sanskriti Bhavan will be used as a Multipurpose Community Hall by the local population. It will have facility for Special Anganwadi, Reading room, Recreation room, Hall with a seating capacity of 200 to 300 people.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment
34	Sanskriti Bhavan Dhangar Community	Areas shall be habited by the Dhangar population are classified as under Class A: The Dhangar Areas in the village/s situated within the Forest areas where Forest Right Act is implemented. Class B: The Dhangar Areas in the village/Hamlet which has the habitation of Dhangar population for more than 40% of the population in that village/Hamlet. Class C: The areas in the villages habited by Dhangar population with density less than 40% of the population of the village.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment
35	Mundkarache Ghar Dhangar Community	a) Person should be of Dhangar Community. b) The Family income from all sources should not exceed Rs. 3.00 Lakhs per annum. c) Person should be declared or registered as Mundkar of the Dwelling House d) Order to determine purchase price is passed by the Mamlatdar under the provisions of the Goa Daman and Diu Mundkar Act. e) No pending appeal against the Order of the Mamlatdar and that it has reached to its finality f) All cases where orders determining purchase price of the dwelling house have been passed by the Mamlatdar on or after 1/4/2012 will be covered for giving benefit under the scheme	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment
36	Mundkarache Ghar SC Community	Any Scheduled Caste family whose income from all sources should not exceed Rs.3.0 lakhs p.a. person should declared or registered as Mundkar of the Dwelling House. Order to determine purchase price is passed by the Mamlatdar under the provisions of the Goa Daman and Diu Mundkar Act.	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment
37	Antya Sanskar Sahay Yojana for SC Community	Any SC family whose income is less than Rs.3.00 Lakhs per annum	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment

38	Merit Based Award for SC Students	Students will be eligible based on performance at the Board exams for an award of highest amount. & whose annual family income is less than Rupees Two Lakhs	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode
39	Merit Based Award of Dhangar Community	Students will be eligible based on performance at the Board exams for an award of highest amount. & whose annual family income is less than Rupees Two Lakhs	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Online mode
40	Atal Asra Yojana for SC/OBC /EWS	1)Any individual from Scheduled Caste/Other Backward Class family /EWS whose income is less than Rs.3.00 Lakhs per annum	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed	Ecs Mode payment
41	Dr. Ambedkar Samajik Puraskar	The person may be either from scheduled Caste Community or Non Scheduled Caste fulfilling the criteria as to encourage the individuals to work in the field of Scheduled Caste to improve their Socio economic,Education, Standard of living etc and the eligibility is that the Awardee should be a Goan and He/She should have rendered at least 25 years of remarkable service for the upliftment of Scheduled Caste in Goa to improve their Socio economic,Education, Standard of living etc with supporting documents. The Age of the individual Awardee should be at least 60 years and above.	Ecs Mode payment	The applications will be Scrutinized and cleared on priority basis provided all the requisite documents are enclosed
42	Construction of Hostel for OBC Boys and Girls	The scheme will be implemented through State Govt.and Central Universities/institutions	The applications will be Scrutinized and forwarded to the Government of India by obtaining the Government approval along with all requisite documents for sanctioning	Online mode through PFMS